

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 3(ND)2016
CA. NO.

CORAM:

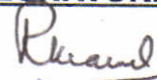
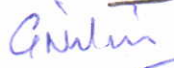



PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2016**

**NAME OF THE COMPANY: M/s Ms. Punita Khatter V/s. M/s. Explorers Travels & Tours Pvt.
Pvt. Ltd. & ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	RAKESH KHANNA	ADV	RESP 2-4	
2.	NITIN GUPTA	ADV	"	
3.	NABHANAYA SHARMA	ADV	"	
4.	PRANAB TOMAR	ADV	"	
5.	Gaurav Mitra	Advocate	Respondent No.1	
6.	Virek Malik	"	"	
7.	Krishnendu Datta	Advocate	} Petitioner	
8.	Megha Agarwal	"		
9.	Savabh Gupta	"		
10.	Shantanu Paraman	"		

ORDER

Learned counsel for the parties are present. Arguments have been heard. Learned counsel seek and are given one week's time to file the written submissions.

List on 18.10.2016 for further future directions.

Sd/-
(R.Varadharajan)
Member (Judicial)

Sd/-
(Maharaj Krishan Hanjura)
Member (Judicial)